

HIGH COURT OF TRIPURA
AGARTALA

ORDER

Dated, Agartala, the 23rd March, 2017

In pursuance of the Resolution adopted in the Chief Justices' Conference, 2015, on Item No. 3(i), the Hon'ble Chief Justice has been pleased to constitute the following Arrears Committee of the High Court of Tripura: –

- | | | | |
|-----|----------------------------------|---|----------|
| 01. | Hon'ble the Chief Justice | – | Chairman |
| 02. | Hon'ble Mr. Justice S. Talapatra | – | Member |
| 03. | Registrar (Judicial) | – | Convenor |

This is issued in partial modification of the earlier Order No.02, dated 22.04.2015.

By order,

Sd/–

(S. G. Chattopadhyay)
REGISTRAR GENERAL

No.F. 4(54)-HC/2017/ 5818-50

March 23, 2017

Copy to: –

01. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
02. The LR & Secretary, Law, Govt. of Tripura, Agartala;
03. The District & Sessions Judge, South Tripura Judicial District, Belonia/West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur;
04. The Judge, Family Court, Agartala, West Tripura Judicial District/Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District for information;
05. The Registrar (Vigilance), High Court of Tripura, Agartala;
06. The Registrar (Judicial), High Court of Tripura, Agartala;
07. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
08. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. All the Deputy Registrars, High Court of Tripura, Agartala;
11. The Chief Librarian, High Court of Tripura, Agartala;
12. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
13. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
14. The Assistant Registrar(s), High Court of Tripura, Agartala;
15. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Order in the website of the High Court of Tripura; and
16. F.44(11)(a)-HC/2015.


23.3.17

REGISTRAR GENERAL